

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

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**Advertisement Notification**

**No:- 03**

**Dated:- 26.06.2020**

Subject:- Advertisement for two divisional cadre posts of Counselors ( Non-Gazetted) for two Family Courts one each in Jammu and Srinagar districts:

- a) Total No. of posts = **02**  
b) Last date for submission of applications = **18.07.2020.**

1. Applications in the prescribed format (Annexure-A) are invited from the eligible candidates who are domicile of UT of J&K in terms of S.O 166 dated 18.05.2020 for participating in the selection process for the posts shown against the item numbers mentioned below:

Item No.	Name of the Post with Pay Scale	Cadre	No. of Posts with breakup		Prescribed Qualification
01.	Counselor L-7 (44900-142400)	Divisional Cadre Kashmir	OM	01	Master's Degree in Social Science such as Social Welfare, Sociology, Clinical Psychiatry, Psychology, Philosophy with a minimum experience of one year in field work, research, teaching in Government Department or recognized College/University.
02.	Counselor L-7(44900-142400)	Divisional Cadre Jammu	OM	01	.....do....

2. The candidates are having age as on 01.01.2020
- Not below 18 years; and
  - Not above :
    - 40 years in case of General Category candidates.
    - 42 years in case of SC/ST/RBA/ALC/OSC candidates.
    - 42 years in case of Physically Challenged candidates.
    - 48 years in case of Ex-Servicemen.
    - 40 years in case of candidates already in Government Service/Contractual employees.
3. The candidates shall possess the prescribed academic/professional qualifications and fulfill all other above mentioned eligibility conditions on or before the last date of submission of the application forms i.e **18.07.2020.**
4. The candidates shall have to deposit a fee of Rs. 350/= in the shape of bank draft in the name of Principal Secretary to Hon'ble the Chief Justice , High Court of J&K at Jammu drawn on any branch of Jammu & Kashmir Bank and payable at Srinagar/Jammu.
5. The candidates shall submit their duly filled up application forms in the office of concerned Principal District Judge during the office hours.

NOTE:-

- a) The number of vacancies may increase or decrease depending on their availability at the time of selection.
- b) Any wrong or incorrect information furnished by the candidates shall lead to the rejection of his/her candidature at any stage without notice.
- c) Qualification acquired after the last date of submission of the application forms shall not be taken into consideration.
- d) The application forms shall be received by the concerned Pr. District Judges of the Union Territory of J&K within whose jurisdiction the applicant resides against a duly stamped proper receipt.
- e) Pr. District Judges shall make necessary arrangements for receiving the application forms.
- f) Incomplete application forms or application forms delivered after the last date shall not be entertained.

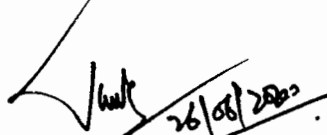
Sd/  
(Jawad Ahmed)  
Officiating Principal Secretary to  
Hon'ble the Chief Justice

No:- 38-51/PSY

Dated:-26.06.2020

**Copy to the:-**

01. Registrar general, High Court of J&K, Jammu.
02. Registrar Vigilance, High Court of J&K, Jammu.
03. Registrar Rules, High Court of J&K, Jammu.
04. Director State Judicial Academy, Jammu.
05. Registrar IT, High court of J&K, Jammu.
- 6-7 Registrar Judicial, High Court of J&K, Srinagar/Jammu.
08. Secretary to Hon'ble Mr. Justice Tashi Rabstan for information of his lordship.
09. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for information of his lordship.
10. All Pr. District Judges in U.T of J&K for information and with the request to make adequate arrangement for receiving application form of their respective district.
11. Director, Information Jammu with the request to publish the above Notification at least in Daily Newspapers viz one English, Hindi and Urdu having wide circulation in whole U.T of J&K.
12. Director, Doordarshan Kendra Srinagar/Jammu with the request to broadcast the above notification in New Employment Bulletin.
13. Director, Radio Kashmir Srinagar/Jammu with the request to broadcast of the above Notification in News & Employment Bulletin.
14. Central Project Coordinator e-Courts, High Court of J&K, Jammu for uploading the same on the website of the High Court of J&K.

  
26/06/2020  
Officiating Principal Secretary to  
Hon'ble the Chief Justice

**Annexure-A**

**APPLICATION FORM FOR APPOINTMENT TO THE POST OF COUNSELLOR IN  
SUBORDINATE COURTS OF J&K**

01. Advertisement Notice No. with date : \_\_\_\_\_  
02. Name of the post : \_\_\_\_\_  
03. Item No. : \_\_\_\_\_  
04. Name of the candidate : \_\_\_\_\_  
(in block letters)  
05. Father's Name : \_\_\_\_\_  
06. Permanent Address : Village \_\_\_\_\_  
Mohalla/Street \_\_\_\_\_  
Tehsil: \_\_\_\_\_ District \_\_\_\_\_  
Pin Code \_\_\_\_\_  
07. Present Address : \_\_\_\_\_  
: \_\_\_\_\_  
: \_\_\_\_\_  
: \_\_\_\_\_  
: \_\_\_\_\_  
Telephone No (if any) : \_\_\_\_\_  
Cell No (if any) : \_\_\_\_\_

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08. Date of Birth as per the Matriculation Certificate :- \_\_\_\_\_  
09. Reservation Category (if any)  
To which the candidate belongs. :- \_\_\_\_\_  
10. Whether you are domicile of J&K in terms of S.O 166 dated 18.05.2020. \_\_\_\_\_  
11. Details of Academic Qualification from Matriculation onwards;

S.No.	Examination	Board/University	Year of Passing	Division/Class	%age of Marks

12. Details of Documents attached

1. \_\_\_\_\_
2. \_\_\_\_\_
3. \_\_\_\_\_
4. \_\_\_\_\_

(Note:- Copies of Self Attested testimonials in support of date of birth, academic qualification etc. be attached)

13. Bank Draft No \_\_\_\_\_ Name of the Bank \_\_\_\_\_  
Dated \_\_\_\_\_ Amount \_\_\_\_\_

**Declaration:-**

I hereby declare that the entries in this application form are true and correct to the best of my knowledge. I understand that any deliberate misrepresentation of facts and/or concealment of information shall result in the cancellation of my candidature.

Date: \_\_\_\_\_

**Signature of the candidate**

Place : \_\_\_\_\_